



Stand-Alone Motor Own Damage Policy - Private Car

Loss of Personal Belongings Clause

Covers loss of personal belongings viz baggage, clothes, bag etc belonging to you and your dependant family members from the car by breaking into the locked car by visible means or by any peril as insured under the Motor Vehicle Policy.

Conditions:

1. Coverage of Rs10,000.
2. FIR shall be an essential requirement for break in / theft from vehicle cases.
3. Family shall mean your dependants limited to spouse and children.
4. The loss should be intimated immediately to our call centre immediately and duly completed claim form for the loss be submitted 5 days from the date of the call.

Exclusions;

1. Mobiles, laptops.
2. Money/cheques/bank drafts/credit/debit cards.
3. Watches, Jewellery, travel tickets, manuscripts, paintings and similar items.
4. Samples

Excess-Rs 500 each claim

Subject otherwise to terms, conditions, limitations and exclusions of the Policy.